

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 103
CP(IB) 263 (AHM) 2020

Order under Section 9 IBC

IN THE MATTER OF:

Fakirsons Papchem Pvt Ltd
V/s
Hitkari Packaging Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 22.06.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Jaimin Dave
For the IRP/RP :
For the Respondent :

ORDER

No one appeared for the Corporate Debtor.

Pleadings are complete.

List the matter for further consideration on 20.07.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)